

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : TCP/237/2016
NAME OF THE PETITIONER(S) : Varadharajan& 1 Ors
NAME OF THE RESPONDENTS : Udhayem Leasing & Investment Ltd
UNDER SECTION : Sec 397/398 of CA, 1956

ORDER

Representing Counsel for the Applicant appears through video conferencing mode and states that the Counsel on record Mr. Vidhyashankar is held up in the High Court and seeks an adjournment.

At request, the matter is adjourned to **19.04.2023** for further hearing.


(SAMEER KAKAR)
MEMBER (TECHNICAL)


(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT